

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 45 (ND)/2015

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
23.11.2017**

**NAME OF THE COMPANY: Sh. Dinesh Kumar Gupta Vs. M/s Shri S.S.  
Shyam Steel Pvt. Ltd. & Ors.**

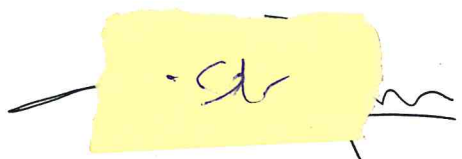
**SECTION OF THE COMPANIES ACT: 397/398**

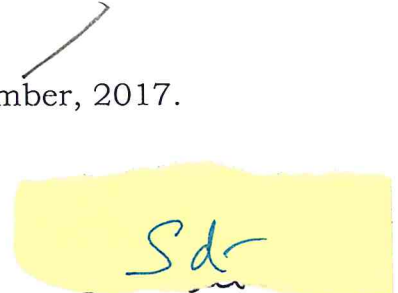
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Karthik K. R. and Mr. Ruchin Midha, Advocates		
	For the Respondent (s)	: Mr. S. P. Singh Chawla, Advocate Ms. Sapna Khandelwal, PCS		

**ORDER**

Shri S.P. Singh has put in appearance on behalf of the Respondent and prays for adjournment. At his request adjourned to 30.11.2017 for final arguments. It is also directed that in terms of the previous order dated 15.11.2017, it had been directed that the documents be filed in terms of the previous order dated 15.11.2017.

To come up for further consideration on 30<sup>th</sup> November, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**